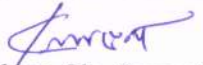


**INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH: KOLKATA**

(List of Orders pronounced on 18.11.2024)

[Before Sh. Sanjay Garg, JM & Sh. Sanjay Awasthi, AM]

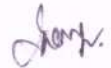
1	ITA	1476-KOL-2024 ASS(A)	Sunil Kumar Somani	23/09	18/11	B	SG-SA
2	ITA	1142-KOL-2024 ASS(A)	Dinesh Saha	26/09	18/11	B	SG-SA
3	ITA	1485-KOL-2024 ASS(A)	Glasseye Traders Pvt. Ltd.	26/09	18/11	B	SG-SA
4	ITA	1479-KOL-2024 ASS(A)	Rina Egg Centre	26/09	18/11	B	SG-SA


(Bidhan Ch. Gayen)
PRIVATE SECRETARY

IN THE INCOME TAX APPELLATE TRIBUNAL KOLKATA BENCH:

Pronouncement List for 18.11.2024
[Before Shri Sanjay Garg, JM & Shri Sanjay Awasthi, AM]

ITA No.	Assessee Name	Date of hearing	Author	Bench
1663/Kol/2024	Creative Tannery Ltd. Vs. ACIT	01.10.2024	Shri Sanjay Garg, JM	"A"
1111/Kol/2024	A. P. Fashior P. Ltd. Vs. Pr. CIT	21.10.2024	"	"B"
83 to 85/Pat/2021	Bajaj Iron & Steel P. Ltd. Vs. ACIT	18.10.2024	"	Patna
102/Kol/2024	Anoop Tea Co. P. Ltd. Vs. DCIT	24.10.2024	"	"B"
1744/Kol/2024	Arpita Agro products P. ltd. Vs. ITO	23.10.2024	"	"B"


(J. Dey)
Sr. Pvt. Secy.

18.11.2024

ORDERS READY FOR PRONOUNCEMENT ON 18.11.2024

BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT &

SHRI RAJESH KUMAR, ACCOUNTANT MEMBER

SI No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author	Result
1.	1237/KOL/2023	Future Education & Research Trust	23.10.2024	A	AM	Allowed
2.	342/PAT/2023	Lavanya Estates Private Limited	23.10.2024	PATNA	AM	Allowed



Sudip Sarkar
Sr. Private Secretary

ORDERS READY FOR PRONOUNCEMENT ON 18.11.2024

BEFORE SHRI SONJOY SARMA, JUDICIAL MEMBER&

SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

SI No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author	Result
1.	1069/KOL/2024	Adhunik Infrastrucutres Pvt. Ltd.	08.10.2024	C	AM	Dismissed



Sudip Sarkar
Sr. Private Secretary

IN THE INCOME TAX APPELLATE TRIBUNAL: KOLKATA BENCHES; KOLKATA

(Before Shri Rajesh Kumar, AM and Shri Sonjoy Sarma, JM)

(Orders pronounced in the open Court on 18.11.2024)

Sl. No.	ITA NO.	Cause Title	Author	Bench	Date of hearing
1	ITA 1884/Kol/2024	Nawal Kishore Rajgarhia	JM	B	30.10.24
2	ITA 1898/Kol/2024	Neetu Agarwal	JM	B	30.10.24
3	MA 27/Kol/2024	D/Susamskar Foundation	JM	B	01.11.24

(Before Shri Sonjoy Sarma, JM and Shri Sanjay Awasthi, AM)

(Orders pronounced in the open Court on 18.11.2024)

Sl. No.	ITA NO.	Cause Title	Author	Bench	Date of hearing
1	ITA 1816/Kol/2024	S B Cold Storage Industries Pvt. Ltd.	JM	C	12.11.24
2	ITA 1246/Kol/2023	Rainbow Production Ltd.	JM	C	12.11.24

(Before Dr. Manish Borad, AM and Shri Sonjoy Sarma, JM)

(Orders pronounced in the open Court on 18.11.2024)

Sl. No.	ITA NO.	Cause Title	Author	Bench	Date of hearing
1	ITA 1151/Kol/2024	Megapix Vanijya Pvt. Ltd.	JM	C	27.08.24

Date: 18.11.2024

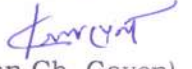

(RAJIB SAHA)
Sr.PS

**INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH: KOLKATA**

(List of Orders pronounced on 18.11.2024)

[Before Sh. Sanjay Garg, JM & Sh. Sanjay Awasthi, AM]

1	ITA	65/KOL/2024 ASS(A)	Amit Shrivastav	01/10	18/11	A	SG-SA
2	ITA	793/KOL/2024 ASS(A)	Madhu Devi Saraf	01/10	18/11	A	SG-SA


(Bidhan Ch. Gayen)
PRIVATE SECRETARY

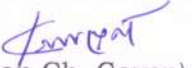
Dated: 18.11.2024

**INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH: KOLKATA**

(List of Orders pronounced on 18.11.2024)

[Before Sh. Sanjay Garg, JM & Sh. Sanjay Awasthi, AM]

1-4	ITA	981, 999, 1000 & 1001/KOL/2024 DEP(D)	Syama Prasad Mookerjee Port	25/09	18/11	B	SG-SA
5-8	CO	10, 11, 12 & 13/KOL/2024 ASS(D)	Syama Prasad Mookerjee Port	25/09	18/11	B	SG-SA


(Bidhan Ch. Gayen)
PRIVATE SECRETARY


Dated: 18.11.2024

**INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH: KOLKATA**

(List of Orders pronounced on 18.11.2024)

[Before Sh. Sonjoy Sarma, JM & Sh. Sanjay Awasthi, AM]

1	ITA	482/KOL/2024 ASS(A)	Basudebpur Samabay Krishi Unnaya Samity Ltd.	12/11	18/11	C	SS-SA
2	ITA	555/KOL/2024 ASS(A)	Divya Dugar	12/11	18/11	C	SS-SA
3	ITA	53/KOL/2024 ASS(A)	Siliconn Infracon Pvt. Ltd.	12/11	18/11	C	SS-SA
4	ITA	1167/KOL/2024 ASS(A)	BGA Electrical & Services Pvt. Ltd.	11/11	18/11	C	SS-SA
5	ITA	1101/KOL/2023 DEP(D)	Bongaon Co Operative Credit Society Limited	11/11	18/11	C	SS-SA

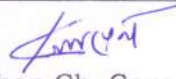

(Bidhan Ch. Gayen)
PRIVATE SECRETARY

**INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH: KOLKATA**

(List of Orders pronounced on 18.11.2024)

[Before Sh. Rajpal Yadav, VP (KZ) & Sh. Sanjay Awasthi, AM]

1-2	ITA	181 & 498-KOL-2022 ASS(PA)	EIH Limited	15/10	18/11	C	RY-SA	
3	ITA	1015/KOL/2024 ASS(PA)	Arunachalammal Sundaram	Esakkithevar	15/10	18/11	C	RY-SA
4	ITA	1137/KOL/2024 ASS(A)	KCO Aluminium LLP		17/10	18/11	C	RY-SA


(Bidhan Ch. Gayen)
PRIVATE SECRETARY

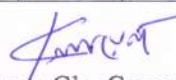
Dated: 18.11.2024

**INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH: KOLKATA**

(List of Orders pronounced on 18.11.2024)

[Before Sh. Rajpal Yadav, VP (KZ) & Sh. Sanjay Awasthi, AM]

1	ITA	1391-KOL-2023 DEP(D)	Ashiana Housing Limited	03/09	18/11	A	RY-SA
2	ITA	867-KOL-2024 ASS(A)	Dhruv Vanijya Private Limited	04/09	18/11	A	RY-SA


(Bidhan Ch. Gayen)
PRIVATE SECRETARY

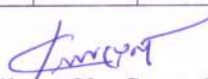
Dated: 18.11.2024

**INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH: KOLKATA**

(List of Orders pronounced on 18.11.2024)

[Before Sh. Rajpal Yadav, VP (KZ) & Sh. Sanjay Awasthi, AM]

1-2	ITA	181 & 498-KOL-2022 ASS(PA)	EIH Limited	15/10	18/11	C	RY-SA	
3	ITA	1015/KOL/2024 ASS(PA)	Arunachalammal Sundaram	Esakkithevar	15/10	18/11	C	RY-SA
4	ITA	1137/KOL/2024 ASS(A)	KCO Aluminium LLP		17/10	18/11	C	RY-SA


(Bidhan Ch. Gayen)
PRIVATE SECRETARY

ORDERS READY FOR PRONOUNCEMENT ON 18.11.2024

BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER&

SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

SI No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author	Result
1.	1455/koL/2023	Paharhati O Utar Memari Co-op Agricultural Marketing society ltd.	16.10.2024	A	AM	Dismissed



Sudip Sarkar
Sr. Private Secretary

Following orders are to be pronounced in the Open Court on 18/11/2024 passed by Hon'ble Shri Rajpal Yadav, Vice-President and Hon'ble Shri Rajesh Kumar, Accountant Member:-

Sl. No.	Bench	Appeal No.	Name of assessee	Name of Author of the order	Date of hearing
1	'PATNA' Bench	ITA No. 565 /PAT/2024	Shankar Construction	Hon'ble Shri Rajpal Yadav, Vice-President	22.10.2024
2	'PATNA' Bench	ITA No. 468 /PAT/2024	Narendra Kumar Singh	Hon'ble Shri Rajesh Kumar, A.M.	22.10.2024

18/11/2024
(SATYAJIT LAHA)
Senior P.S. ITAT, Kolkata

Following orders are to be pronounced in the Open Court on 18/11/2024 passed by Hon'ble Shri Rajpal Yadav, Vice-President and Hon'ble Shri Rajesh Kumar, Accountant Member:-

Sl. No.	Bench	Appeal No.	Name of assessee	Name of Author of the order	Date of hearing
1	'A' Bench	ITA Nos. 1942 & 1954 /KOL/2024	Ashutosh Das	Hon'ble Shri Rajpal Yadav, Vice-President	24.10.2024
2	'C' Bench	ITA No. 520 /KOL/2023	Bani Broto Banerjee	Hon'ble Shri Rajpal Yadav, Vice-President	24.09.2024
3	'A' Bench	ITA No. 977 /KOL/2024	Panache Dealtrade Pvt. Limited	Hon'ble Shri Rajesh Kumar, A.M.	24.10.2024

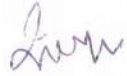
18/11/2024
(SATYAJIT LAHA)
Senior P.S. ITAT, Kolkata

IN THE INCOME TAX APPELLATE TRIBUNAL KOLKATA BENCH:

Pronouncement List for 18.11.2024
[Before Shri Sanjay Garg, JM & Shri Rakesh Mishra, AM]

ITA No.	Assessee Name	Date of hearing	Author	Bench
654/Kol/2024	Burnpur Polyfabs P. Ltd.	09.09.2024	Shri Sanjay Garg, JM	"B"

18.11.2024


(J. Dey)
Sr. Pvt. Secy.